

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 02.03.2020										
S L N o .	C.A. No.	Date of Applic ation	Case No.	Name of the Applic ant	C.C Typ e	Judg e / Cour t Name	C.C Applied For	Other Document	Deal ing Sect ion	Se at
1	21204 /2020	02.03. 2020	WP (C) - 15961 /2016	B. K. ROUT	C.O .	COUR T NO. 8	Order Dtd. 2020-02-28			(S ea t No -)
2	21205 /2020	02.03. 2020	WP (C) - 7575/ 2009	DIBAKAR SAMAL	C.O .	COUR T NO. 8	Order Dtd. 2020-02-28			(S ea t No -)
3	21206 /2020	02.03. 2020	WP (C) - 17082 /2011	J P KAR	C.O .	COUR T NO. 8	Order Dtd. 2020-02-28			(S ea t No -)
4	21207 /2020	02.03. 2020	WP (C) - 19826 /2014	D K PANDA	C.O .	COUR T NO. 8	Order Dtd. 2020-02-28			(S ea t No -)
5	21208 /2020	02.03. 2020	WP (C) - 22377 /2016	G C JENA	C.O .	COUR T NO. 22	Order Dtd. 2020-02-28			(S ea t No -)
6	21209 /2020	02.03. 2020	WP (C) - 22377 /2016	S B MOHAPAT RA	C.O .	COUR T NO. 22	Order Dtd. 2020-02-28			(S ea t No -)
7	21210 /2020	02.03. 2020	WP (C) - 7020/ 2020	H. K. MALLICK	C.O .	COUR T NO. 19	Order Dtd. 2020-02-27			(S ea t No -)
8	21211	02.03.	WP (C)	A	C.O	COUR	Order Dtd.		WRIT	(S

	/2020	2020	- 7794/ 2020	BEHERA	.	T NO. 19	2020-02-28		BRAN CH (DIV ISIO N BENC H)	ea t No - 11 2)
9	21212 /2020	02.03. 2020	WP (C) - 7019/ 2020	H. K. MALLICK	C.O .	COUR T NO. 19	Order Dtd. 2020-02-27			(S ea t No - 11 2)
1 0	21213 /2020	02.03. 2020	WP (C) - 7018/ 2020	H. K. MALLICK	C.O .	COUR T NO. 19	Order Dtd. 2020-02-27			(S ea t No - 11 2)
1 1	21214 /2020	02.03. 2020	CRLMP - 279/2 020	SRINIBA SH MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-28			(S ea t No - 11 2)
1 2	21215 /2020	02.03. 2020	BLAPL - 6111/ 2018	H. K. DASH	C.O .	COUR T NO. 5	Order Dtd. 2020-02-28		CRIM INAL MISC -1	(S ea t No - 7)
1 3	21216 /2020	02.03. 2020	WP (C) - 7354/ 2020	H.N.MOH APATRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-02-28		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 7)
1 4	21217 /2020	02.03. 2020	WP (C) - 7343/ 2020	P L MISHRA	C.O .	COUR T NO. 19	Order Dtd. 2020-02-28		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 7)
1 5	21218 /2020	02.03. 2020	WP (C) - 7026/ 2020	H. K. MALLICK	C.O .	COUR T NO.	Order Dtd. 2020-02-27			(S ea t

			2020			19				No - 107)
16	21219 /2020	02.03.2020	WP (C) - 7166/2020	L D SAHU	C.O .	COURT NO. 19	Order Dtd. 2020-02-28			(Seat No - 107)
17	21220 /2020	02.03.2020	WP (C) - 7166/2020	N K ROUT	C.O .	COURT NO. 19	Order Dtd. 2020-02-28			(Seat No - 107)
18	21221 /2020	02.03.2020	WP (C) - 21307/2019	H. K. PATRA	C.O .	COURT NO. 22	Order Dtd. 2020-02-28	WRIT BRANCH-6		(Seat No - 16)
19	21222 /2020	02.03.2020	WP (C) - 6903/2020	S R PANI	C.O .	COURT NO. 19	Order Dtd. 2020-02-28			(Seat No - 16)
20	21223 /2020	02.03.2020	WP (C) - 354/2012	PRADEEP KUMAR MOHANTY	C.O .	COURT NO. 19	Order Dtd. 2020-02-28			(Seat No - 16)
21	21224 /2020	02.03.2020	WP (C) - 6903/2020	S C DAS	C.O .	COURT NO. 19	Order Dtd. 2020-02-28			(Seat No - 16)
22	21225 /2020	02.03.2020	WP (C) - 6851/2020	P. N. BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2020-02-28	WRIT BRANCH (DIVISION BENC		(Seat No - 102)

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2 3	21226 /2020	02.03. 2020	WP (C) - 6903/ 2020	A DAS	C.O .	COUR T NO. 19	Order Dtd. 2020-02-28			(S ea t No - 10 2)
2 4	21227 /2020	02.03. 2020	WP (C) - 28028 /2019	B. BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-02-28			(S ea t No - 10 2)
2 5	21228 /2020	02.03. 2020	BLAPL - 4809/ 2019	H. K. PATRA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-02-28		CRIM INAL MISC -3	(S ea t No - 12)
2 6	21229 /2020	02.03. 2020	ABLAP L- 1986/ 2020	LOKANAT H SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-02-28			(S ea t No - 12)
2 7	21230 /2020	02.03. 2020	CRLMP - 303/2 020	BASUDEV MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-28			(S ea t No - 12)
2 8	21231 /2020	02.03. 2020	WP (C) - 3429/ 2009	B. K. LENKA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-28			(S ea t No - 12)
2 9	21232 /2020	02.03. 2020	WP (C) - 3429/ 2009	K. K. NATH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-28			(S ea t No - 12)
3 0	21233 /2020	02.03. 2020	WP (C) - 6868/ 2020	CHHABI RANA	C.O .	COUR T NO.	Order Dtd. 2020-02-28			(S ea t

			2020			19				No - 12)
3 1	21234 /2020	02.03. 2020	WP (C) - 7067/ 2020	K.C.MAJ HI	C.O .	COUR T NO. 19	Order Dtd. 2020-02-27			(S ea t No - 12)
3 2	21235 /2020	02.03. 2020	WP (C) - 7065/ 2020	K.C.MAJ HI	C.O .	COUR T NO. 19	Order Dtd. 2020-02-27			(S ea t No - 12)
3 3	21236 /2020	02.03. 2020	WA- 653/2 019	B K LENKA	C.O .	COUR T NO. 3	Order Dtd. 2020-02-28			(S ea t No - 12)
3 4	21237 /2020	02.03. 2020	WP (C) - 7063/ 2020	K.C.MAJ HI	C.O .	COUR T NO. 19	Order Dtd. 2020-02-27			(S ea t No - 12)
3 5	21238 /2020	02.03. 2020	WA- 653/2 019	B K LENKA	C.O .	COUR T NO. 3	Order Dtd. 2020-02-28			(S ea t No - 12)
3 6	21239 /2020	02.03. 2020	WP (C) - 7059/ 2020	K.C.MAJ HI	C.O .	COUR T NO. 19	Order Dtd. 2020-02-27			(S ea t No - 12)
3 7	21240 /2020	02.03. 2020	ABLAP L- 1994/ 2020	S N MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-02-28			(S ea t No - 12)

38	21241 /2020	02.03. 2020	WP (C) - 7058/ 2020	K.C.MAJ HI	C.O .	COUR T NO. 19	Order Dtd. 2020-02-27			(S ea t No - 12)
39	21242 /2020	02.03. 2020	ABLAP L- 2001/ 2020	M N MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-02-28			(S ea t No - 12)
40	21243 /2020	02.03. 2020	ABLAP L- 2000/ 2020	R K MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-02-28			(S ea t No - 12)
41	21244 /2020	02.03. 2020	WP (C) - 7069/ 2020	M/S.K.C .MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-02-27			(S ea t No - 12)
42	21245 /2020	02.03. 2020	ABLAP L- 1999/ 2020	A K MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-02-28			(S ea t No - 12)
43	21246 /2020	02.03. 2020	WP (C) - 7068/ 2020	M/S.K.C .MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-02-27			(S ea t No - 12)
44	21247 /2020	02.03. 2020	WP (C) - 7061/ 2020	K.C.MAJ HI	C.O .	COUR T NO. 19	Order Dtd. 2020-02-27			(S ea t No - 12)
45	21248 /2020	02.03. 2020	WP (C) - 6326/ 2020	K. C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-02-27			(S ea t No - 12)

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4 6	21249 /2020	02.03. 2020	WP (C) - 6329/ 2020	K. C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-02-27			(S ea t No - 12)
4 7	21250 /2020	02.03. 2020	WP (C) - 6327/ 2020	K. C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-02-27			(S ea t No - 12)
4 8	21251 /2020	02.03. 2020	WP (C) - 5486/ 2020	K. C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-02-27			(S ea t No - 12)
4 9	21252 /2020	02.03. 2020	ABLAP L- 1998/ 2020	B DALAI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-02-28			(S ea t No - 12)
5 0	21253 /2020	02.03. 2020	WP (C) - 5485/ 2020	K. C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-02-27			(S ea t No - 12)
5 1	21254 /2020	02.03. 2020	ABLAP L- 1997/ 2020	B DALAI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-02-28			(S ea t No - 12)
5 2	21255 /2020	02.03. 2020	WP (C) - 7054/ 2020	K.C.MAJ HI	C.O .	COUR T NO. 19	Order Dtd. 2020-02-27			(S ea t No - 12)
5	21256	02.03.	ABLAP	P K	C.O	COUR	Order Dtd.			(S

3	/2020	2020	L- 1996/ 2020	BARIK	.	T NO. 2 OLD	2020-02-28			ea t No - 12)
5 4	21257 /2020	02.03. 2020	WP (C) - 6330/ 2020	K. C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-02-27			(S ea t No - 12)
5 5	21258 /2020	02.03. 2020	WP (C) - 6323/ 2020	K. C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-02-27			(S ea t No - 12)
5 6	21259 /2020	02.03. 2020	WP (C) - 6324/ 2020	K. C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-02-27			(S ea t No - 12)
5 7	21260 /2020	02.03. 2020	WP (C) - 6325/ 2020	K. C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-02-27			(S ea t No - 12)
5 8	21261 /2020	02.03. 2020	WP (C) - 5488/ 2020	K. C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-02-27			(S ea t No - 12)
5 9	21262 /2020	02.03. 2020	ABLAP L- 1995/ 2020	G JAYSING	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-02-28			(S ea t No - 12)
6 0	21263 /2020	02.03. 2020	WP (C) - 5489/ 2020	K. C. MAJHI	C.O .	COUR T NO. 19	Order Dtd. 2020-02-27			(S ea t No - 12)

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61	21264/2020	02.03.2020	WP (C) - 5491/2020	K. C. MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-27			(Seat No - 12)
62	21265/2020	02.03.2020	ABLAP L- 1992/2020	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-28			(Seat No - 12)
63	21266/2020	02.03.2020	WP (C) - 5492/2020	K. C. MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-27			(Seat No - 12)
64	21267/2020	02.03.2020	ABLAP L- 1991/2020	G JAYSINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-28			(Seat No - 12)
65	21268/2020	02.03.2020	WP (C) - 6322/2020	K. C. MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-27			(Seat No - 12)
66	21269/2020	02.03.2020	BLAPL - 1788/2019	P K ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-28		CRIMINAL MISC -1	(Seat No - 8)
67	21270/2020	02.03.2020	WP (C) - 6331/2020	K. C. MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-27			(Seat No - 8)
68	21271/2020	02.03.2020	BLAPL - 6794/2018	P K ROUT	C.O.	COURT NO. 7	Order Dtd. 2020-02-28		CRIMINAL MISC -1	(Seat No - 8)

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69	21272/2020	02.03.2020	BLAPL - 6927/2019	P K ROU	C.O.	COURT NO. 7	Order Dtd. 2020-02-28		CRIMINAL MISC -3	(Seat No - 12)
70	21273/2020	02.03.2020	BLAPL - 6928/2019	P K ROU	C.O.	COURT NO. 7	Order Dtd. 2020-02-28		CRIMINAL MISC -3	(Seat No - 12)
71	21274/2020	02.03.2020	WP (C) - 6580/2020	SITANSU MOHAN SINGH	GEN ERAL		Order Dtd. 2020-02-27			(Seat No - 12)
72	21275/2020	02.03.2020	ABLAP L- 2157/2020	K.K.PAH IL	C.O.	COURT NO. 2	Order Dtd. 2020-02-28			(Seat No - 12)
73	21276/2020	02.03.2020	WP (C) - 6589/2020	SITANSU MOHAN SINGH	C.O.	COURT NO. 19	Order Dtd. 2020-02-27			(Seat No - 12)
74	21277/2020	02.03.2020	WP (C) - 6587/2020	SITANSU MOHAN SINGH	C.O.	COURT NO. 19	Order Dtd. 2020-02-27			(Seat No - 12)
75	21278/2020	02.03.2020	WP (C) - 6586/2020	SITANSU MOHAN SINGH	C.O.	COURT NO. 19	Order Dtd. 2020-02-27			(Seat No - 12)
76	21279/2020	02.03.2020	WP (C) -	SITANSU MOHAN	C.O.	COURT	Order Dtd. 2020-02-27			(Seat

			6584/ 2020	SINGH		NO. 19				t No - 12)
7 7	21280 /2020	02.03. 2020	WP (C) - 6581/ 2020	SITANSU MOHAN SINGH	C.O .	COUR T NO. 19	Order Dtd. 2020-02-27			(S ea t No - 12)
7 8	21281 /2020	02.03. 2020	WP (C) - 6591/ 2020	SITANSU MOHAN SINGH	C.O .	COUR T NO. 19	Order Dtd. 2020-02-27			(S ea t No - 12)
7 9	21282 /2020	02.03. 2020	BLAPL - 6929/ 2019	P K ROUT	C.O .	COUR T NO. 7	Order Dtd. 2020-02-28	CRIM INAL MISC -3		(S ea t No - 12)
8 0	21283 /2020	02.03. 2020	WP (C) - 6579/ 2020	SITANSU MOHAN SINGH	C.O .	COUR T NO. 19	Order Dtd. 2020-02-27			(S ea t No - 12)
8 1	21284 /2020	02.03. 2020	BLAPL - 6930/ 2019	P K ROUT	C.O .	COUR T NO. 7	Order Dtd. 2020-02-28	CRIM INAL MISC -3		(S ea t No - 12)
8 2	21285 /2020	02.03. 2020	WP (C) - 7024/ 2020	H. K. MALLICK	C.O .	COUR T NO. 19	Order Dtd. 2020-02-27			(S ea t No - 12)
8 3	21286 /2020	02.03. 2020	BLAPL - 6931/ 2019	P K ROUT	C.O .	COUR T NO. 7	Order Dtd. 2020-02-28	CRIM INAL MISC -3		(S ea t No - 12)

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84	21287/2020	02.03.2020	WP (C) - 7024/2020	M.K. PRADHAN	C.O.	COURT NO. 19	Order Dtd. 2020-02-27			(Seat No - 12)
85	21288/2020	02.03.2020	WP (C) - 7025/2020	H. K. MALLICK	C.O.	COURT NO. 19	Order Dtd. 2020-02-27			(Seat No - 12)
86	21289/2020	02.03.2020	BLAPL - 6932/2019	P K ROUT	C.O.	COURT NO. 7	Order Dtd. 2020-02-28	CRIMINAL MISC -3		(Seat No - 12)
87	21290/2020	02.03.2020	WP (C) - 7021/2020	H. K. MALLICK	C.O.	COURT NO. 19	Order Dtd. 2020-02-27			(Seat No - 12)
88	21291/2020	02.03.2020	ABLAP L- 2175/2020	GANESH SAHOO	C.O.	COURT NO. 2	Order Dtd. 2020-02-28			(Seat No - 12)
89	21292/2020	02.03.2020	ABLAP L- 2156/2020	T. R. DAS	C.O.	COURT NO. 2	Order Dtd. 2020-02-28			(Seat No - 12)
90	21293/2020	02.03.2020	WP (C) - 6675/2020	P K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-28			(Seat No - 12)
91	21294/2020	02.03.2020	WA- 569/2019	P N BEHERA	C.O.	COURT NO.	Order Dtd. 2020-02-28			(Seat No - 12)

						19				No - 12)
9 2	21295 /2020	02.03. 2020	ABLAP L- 2176/ 2020	GANESH SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2020-02-28			(S ea t No - 12)
9 3	21296 /2020	02.03. 2020	WA- 261/2 018	ASHUTOS H MOHANTY	C.O .	COUR T NO. 3	Order Dtd. 2020-02-28			(S ea t No - 12)
9 4	21297 /2020	02.03. 2020	ABLAP L- 2161/ 2020	BISWARA NJAN DALAI	C.O .	COUR T NO. 2	Order Dtd. 2020-02-28			(S ea t No - 12)
9 5	21298 /2020	02.03. 2020	ABLAP L- 2158/ 2020	P. K. DASH	C.O .	COUR T NO. 2	Order Dtd. 2020-02-28			(S ea t No - 12)
9 6	21299 /2020	02.03. 2020	ABLAP L- 2162/ 2020	J. MANTRI	C.O .	COUR T NO. 2	Order Dtd. 2020-02-28			(S ea t No - 12)
9 7	21300 /2020	02.03. 2020	ABLAP L- 2180/ 2020	K. C. PANDA	C.O .	COUR T NO. 2	Order Dtd. 2020-02-28			(S ea t No - 12)
9 8	21301 /2020	02.03. 2020	ABLAP L- 2167/ 2020	SUBAS SAMAL	C.O .	COUR T NO. 2	Order Dtd. 2020-02-28			(S ea t No - 12)

99	21302/2020	02.03.2020	WP (C) - 4649/2020	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2020-02-11		WRIT BRANCH-3	(Seat No - 13)
100	21303/2020	02.03.2020	ABLAP L- 2182/2020	S. ROUT	C.O.	COURT NO. 2	Order Dtd. 2020-02-28			(Seat No - 13)
101	21304/2020	02.03.2020	ABLAP L- 2179/2020	P. R. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2020-02-28			(Seat No - 13)
102	21305/2020	02.03.2020	WP (C) - 20529/2010	R.K.ROUT	GENERAL		Order Dtd. 9999-12-31		WRIT BRANCH-6	(Seat No - 24)
103	21306/2020	02.03.2020	ABLAP L- 2152/2020	R. K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2020-02-28			(Seat No - 24)
104	21307/2020	02.03.2020	CRLRE V- 38/2020	PRASANJIT BEHERA	C.O.	DR (J)	Order Dtd. 2020-03-27			(Seat No - 24)
105	21308/2020	02.03.2020	WP (C) - 6894/2020	M. N. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-28			(Seat No - 24)
106	21309/2020	02.03.2020	SA- 357/1999	D. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2020-02-27			(Seat No - 24)

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1 0 7	21310 /2020	02.03. 2020	SA- 357/1 999	P. C. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-02-27			(S ea t No - 24)
1 0 8	21311 /2020	02.03. 2020	CMP- 1283/ 2019	MAHESWA R JATI	C.O .	COUR T NO. 22	Order Dtd. 2020-02-28			(S ea t No - 24)
1 0 9	21312 /2020	02.03. 2020	CMP- 40/20 20	P. R. SWAIN	C.O .	COUR T NO. 24	Order Dtd. 2020-02-26			(S ea t No - 24)
1 1 0	21313 /2020	02.03. 2020	ABLAP L- 1989/ 2020	H.N.MOH APATRA.	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-02-28			(S ea t No - 24)
1 1 1	21314 /2020	02.03. 2020	ABLAP L- 1983/ 2020	PRAFULL A KU. BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-02-28			(S ea t No - 24)
1 1 2	21315 /2020	02.03. 2020	ABLAP L- 1985/ 2020	PARTHA SARATHI DAS	C.O .	COUR T NO. 2 OLD				(S ea t No - 24)
1 1 3	21316 /2020	02.03. 2020	ABLAP L- 1982/ 2020	SESHADE V BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-02-28			(S ea t No - 24)
1	21317	02.03.	ABLAP	SOMANAT	C.O	COUR	Order Dtd.			(S

14	/2020	2020	L-1981/2020	H BARDHAN	.	T NO. 2 OLD	2020-02-28			ea t No - 24)
115	21318 /2020	02.03.2020	ABLAP L-1980/2020	SOMANATH H BARDHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-28			(S ea t No - 24)
116	21319 /2020	02.03.2020	ABLAP L-752/2020	P. K. JENA	C.O.	COURT NO. 1	Order Dtd. 2020-02-28			(S ea t No - 24)
117	21320 /2020	02.03.2020	ABLAP L-752/2020	S. S. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2020-02-28			(S ea t No - 24)
118	21321 /2020	02.03.2020	BLAPL - 45/2020	SAMIR BARIK	C.O.	COURT NO. 23	Order Dtd. 2020-02-28			(S ea t No - 24)
119	21322 /2020	02.03.2020	CONTC - 133/2019	S. K. SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-28		CONT EMPT	(S ea t No - 5)
120	21323 /2020	02.03.2020	CMP-68/2020	K. K. RATH	C.O.	COURT NO. 24	Order Dtd. 2020-02-28			(S ea t No - 5)
121	21324 /2020	02.03.2020	CMP-68/2020	P. K. DAS	C.O.	COURT NO. 24	Order Dtd. 2020-02-28			(S ea t No - 5)

1 2 2	21325 /2020	02.03. 2020	WP (C) - 4322/ 2020	M. N. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-02-28			(S ea t No - 5)
1 2 3	21326 /2020	02.03. 2020	WP (C) - 25394 /2019	B. R. SENAPAT I	C.O .	COUR T NO. 24	Order Dtd. 2020-02-28			(S ea t No - 5)
1 2 4	21327 /2020	02.03. 2020	CRLA- 941/2 019	B.L. MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2020-02-28			(S ea t No - 5)
1 2 5	21328 /2020	02.03. 2020	ABLAP L- 2189/ 2020	A.K. NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2020-02-28			(S ea t No - 5)
1 2 6	21329 /2020	02.03. 2020	WP (C) - 3553/ 2010	B. R. SENAPAT I	C.O .	COUR T NO. 2	Order Dtd. 2020-02-27		WRIT BRAN CH-3	(S ea t No - 28)
1 2 7	21330 /2020	02.03. 2020	BLAPL - 6910/ 2019	GANESH SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-02-28			(S ea t No - 28)
1 2 8	21331 /2020	02.03. 2020	WP (C) - 28734 /2019	M/S.AJA YA KU.NAYA K	C.O .	COUR T NO. 17	Order Dtd. 2020-02-28			(S ea t No - 28)
1 2 9	21332 /2020	02.03. 2020	ABLAP L- 2170/ 2020	NIRANJA N ROUT	C.O .	COUR T NO. 2	Order Dtd. 2020-02-28			(S ea t No - 28)
1	21333	02.03.	WP (C)	A.	C.O	COUR	Order Dtd.			(S

30	/2020	2020	- 8101/ 2004	BEHERA	.	T NO. 1	2020-02-28			ea t No - 28)
131	21334 /2020	02.03. 2020	ABLAP L- 2170/ 2020	SARAT DASH	C.O .	COUR T NO. 2	Order Dtd. 2020-02-28			(S ea t No - 28)
132	21335 /2020	02.03. 2020	ABLAP L- 2005/ 2020	A. K. MOHANTY	C.O .	COUR T NO. 7	Order Dtd. 2020-02-28			(S ea t No - 28)
133	21336 /2020	02.03. 2020	WP (C) - 6258/ 2019	J. D. MUDULI	C.O .	COUR T NO. 9	Order Dtd. 2020-02-28			(S ea t No - 28)
134	21337 /2020	02.03. 2020	ABLAP L- 2141/ 2020	S. R. PATTNAI K	C.O .	COUR T NO. 8	Order Dtd. 2020-02-28			(S ea t No - 28)
135	21338 /2020	02.03. 2020	WP (C) - 22401 /2018	B.D.BIS WAL	GEN ERA L		Order Dtd. 2019-04-02		WRIT BRAN CH-6	(S ea t No - 36)
136	21339 /2020	02.03. 2020	WP (C) - 7490/ 2020	M. K. NAYAK	C.O .	COUR T NO. 8	Order Dtd. 2020-02-28		WRIT BRAN CH-3	(S ea t No - 33)
137	21340 /2020	02.03. 2020	CRLMP - 212/2 020	TOFAN PRADHAN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-13			(S ea t No -)

										33)
1 3 8	21341 /2020	02.03. 2020	WP (C) - 7305/ 2020	MANOJ KUMAR NAYAK	C.O .	COUR T NO. 8	Order Dtd. 2020-02-28		WRIT BRAN CH-2	(S ea t No - 8)
1 3 9	21342 /2020	02.03. 2020	WP (C) - 7300/ 2020	M. K. NAYAK	C.O .	COUR T NO. 8	Order Dtd. 2020-02-28		WRIT BRAN CH-1	(S ea t No - 30)
1 4 0	21343 /2020	02.03. 2020	BLAPL - 14157 /2014	B.D.BIS WAL	GEN ERA L		Order Dtd. 2018-03-26		CRIM INAL MISC -3	(S ea t No - 3)
1 4 1	21344 /2020	02.03. 2020	WP (C) - 7298/ 2020	MANOJ KUMAR NAYAK	C.O .	COUR T NO. 8	Order Dtd. 2020-02-28		WRIT BRAN CH-1	(S ea t No - 30)
1 4 2	21345 /2020	02.03. 2020	WP (C) - 7283/ 2020	A. K. MOHANTY	C.O .	COUR T NO. 8	Order Dtd. 2020-02-28		WRIT BRAN CH-1	(S ea t No - 30)
1 4 3	21346 /2020	02.03. 2020	WP (C) - 7281/ 2020	A. K. MOHANTY	C.O .	COUR T NO. 8	Order Dtd. 2020-02-28		WRIT BRAN CH-1	(S ea t No - 30)
1 4 4	21347 /2020	02.03. 2020	WP (C) - 7277/ 2020	A. K. MOHANTY	C.O .	COUR T NO. 8	Order Dtd. 2020-02-28		WRIT BRAN CH-1	(S ea t No - 30)
1 4 5	21348 /2020	02.03. 2020	WP (C) - 19548 /2019	M/S.BHA GABAN BEHERA	C.O .	COUR T NO. 24	Order Dtd. 2020-02-28			(S ea t No

										- 30)
1 4 6	21349 /2020	02.03. 2020	WP (C) - 7275/ 2020	A. K. MOHANTY	C.O .	COUR T NO. 8	Order Dtd. 2020-02-28		WRIT BRAN CH-1	(S ea t No - 30)
1 4 7	21350 /2020	02.03. 2020	WP (C) - 10057 /2019	P. K. SWAIN	C.O .	DR (J)	Order Dtd. 2020-02-27			(S ea t No - 30)
1 4 8	21351 /2020	02.03. 2020	WP (C) - 10477 /2016	P. K. SWAIN	C.O .	COUR T NO. 17	Order Dtd. 2020-02-27			(S ea t No - 30)
1 4 9	21352 /2020	02.03. 2020	WP (C) - 10477 /2016	P. K. MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2020-02-27			(S ea t No - 30)
1 5 0	21353 /2020	02.03. 2020	CMP- 181/2 020	P. K. PANI	C.O .	COUR T NO. 24	Order Dtd. 2020-02-27			(S ea t No - 30)
1 5 1	21354 /2020	02.03. 2020	WP (C) - 21307 /2019	M R DASH	C.O .	COUR T NO. 22	Order Dtd. 2020-02-28		WRIT BRAN CH-6	(S ea t No - 16)
1 5 2	21355 /2020	02.03. 2020	WP (C) - 1192/ 2020	P. PRADHAN	GEN ERA L		Order Dtd. 2020-01-16			(S ea t No - 16)
1	21356	02.03.	WP (C)	GAYADHA	GEN		Order Dtd.	2.3.4.7.8.9.	WRIT	(S

53	/2020	2020	- 10682 /2006	R PANDA	ERA L		2018-05-12	10.11.13.14	BRAN CH-4	ea t No - 27)
154	21357 /2020	02.03. 2020	BLAPL - 8258/ 2019	G. ROUT	GEN ERA L		Order Dtd. 2019-11-05			(S ea t No - 27)
155	21358 /2020	02.03. 2020	SA- 44/19 86	A.C. MOHANTY	GEN ERA L		Order Dtd. 1997-12-08		SECO ND APPE AL	(S ea t No - 3)
156	21359 /2020	02.03. 2020	BLAPL - 8699/ 2019	G. ROUT	GEN ERA L		Order Dtd. 2019-11-05			(S ea t No - 3)
157	21360 /2020	02.03. 2020	WP (C) - 10223 /2019	P. C. MOHANTY	GEN ERA L		Order Dtd. 2019-06- 17Petition,Ann exure,Entire Order,			(S ea t No - 3)
158	21361 /2020	02.03. 2020	WP (C) - 28424 /2019	B. MOHAPAT RA	GEN ERA L		Order Dtd. 2020-01- 10Annexure,			(S ea t No - 3)
159	21362 /2020	02.03. 2020	WP (C) - 21307 /2019	M.R.DAS H	GEN ERA L		Order Dtd. 2020-02-24		WRIT BRAN CH-6	(S ea t No - 16)
160	21363 /2020	02.03. 2020	WP (C) - 3739/ 2020	S. PATI	GEN ERA L		Order Dtd. 2020-02-04			(S ea t No - 16)
166	21364 /2020	02.03. 2020	WP (C) -	SURESH CHANDRA	GEN ERA		Order Dtd. 2020-02-04			(S ea

1			3741/ 2020	PATI	L					t No - 16)
1 6 2	21365 /2020	02.03. 2020	WP (C) - 14988 /2015	G.K.DAS H	GEN ERA L		Order Dtd. 2020-01-06			(S ea t No - 16)
1 6 3	21366 /2020	02.03. 2020	WP (C) - 28954 /2019	M. K. RATH	GEN ERA L		Order Dtd. 2020-01-28	WRIT BRAN CH-5		(S ea t No - 22)
1 6 4	21367 /2020	02.03. 2020	WP (C) - 137/2 020	S.K.MOH ANTY	GEN ERA L		Order Dtd. 2020-01-07			(S ea t No - 22)
1 6 5	21368 /2020	02.03. 2020	WP (C) - 3530/ 2020	JYOTSNR ANI RATH	GEN ERA L		Order Dtd. 2020-02-17			(S ea t No - 22)
1 6 6	21369 /2020	02.03. 2020	WP (C) - 26482 /2019	JYOTSNR ANI RATH	GEN ERA L		Order Dtd. 2020-02-10			(S ea t No - 22)
1 6 7	21370 /2020	02.03. 2020	WP (C) - 4726/ 2020	JYOTSNR ANI RATH	GEN ERA L		Order Dtd. 2020-02-18			(S ea t No - 22)
1 6 8	21371 /2020	02.03. 2020	RVWPE T- 130/2 020	M.K.RAT H ADV.	GEN ERA L		Order Dtd. 2020-02-26			(S ea t No - 22)

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1 6 9	21372 /2020	02.03. 2020	WP (C) - 1046/ 2020	JYOTSNR ANI RATH	GEN ERA L		Order Dtd. 2020-01-27		(S ea t No - 22)
1 7 0	21373 /2020	02.03. 2020	WA- 261/2 018	M.K.RAN A	GEN ERA L		Order Dtd. 2020-02-28		(S ea t No - 22)
1 7 1	21374 /2020	02.03. 2020	WP (C) - 1047/ 2020	JYOTSNR ANI RATH	GEN ERA L		Order Dtd. 2020-01-27		(S ea t No - 22)
1 7 2	21375 /2020	02.03. 2020	WA- 569/2 019	M.K.RAN A	GEN ERA L		Order Dtd. 2020-02-28		(S ea t No - 22)
1 7 3	21376 /2020	02.03. 2020	WP (C) - 27924 /2019	JYOTSNR ANI RATH	GEN ERA L		Order Dtd. 2019-12-09		(S ea t No - 22)
1 7 4	21377 /2020	02.03. 2020	ABLAP L- 5827/ 2019	G.S.MOH ANTY	GEN ERA L		Order Dtd. 9999-12-31	CRMI NAL MISC -2	(S ea t No - 17)
1 7 5	21378 /2020	02.03. 2020	WP (C) - 3528/ 2020	JYOTSNR ANI RATH	GEN ERA L		Order Dtd. 2020-02-11		(S ea t No - 17)
1 7 6	21379 /2020	02.03. 2020	WP (C) - 3529/ 2020	JYOTSNR ANI RATH	GEN ERA L		Order Dtd. 2020-02-11		(S ea t No - 17)

			2020							No - 17)
177	21380/2020	02.03.2020	CRLA-590/2017	A.K.BUDHIA	GENERAL		Order Dtd. 9999-12-31		CRIMINAL APPEAL	(Seat No - 2)
178	21381/2020	02.03.2020	WP (C) - 3532/2020	JYOTSNR ANIRATH	GENERAL		Order Dtd. 2020-02-11			(Seat No - 2)
179	21382/2020	02.03.2020	CRLA-564/2006	D.SAMAL	GENERAL		Order Dtd. 2009-11-04		CRIMINAL APPEAL	(Seat No - 6)
180	21383/2020	02.03.2020	WP (C) - 3533/2020	JYOTSNR ANIRATH	GENERAL		Order Dtd. 2020-02-11			(Seat No - 6)
181	21384/2020	02.03.2020	CRLA-564/2006	D.SAMAL	GENERAL		Order Dtd. 2009-11-04		CRIMINAL APPEAL	(Seat No - 6)
182	21385/2020	02.03.2020	WP (C) - 26484/2019	JYOTSNR ANIRATH	GENERAL		Order Dtd. 2020-01-28			(Seat No - 6)
183	21386/2020	02.03.2020	CRLA-564/2006	D.SAMAL	GENERAL		Order Dtd. 2009-11-04		CRIMINAL APPEAL	(Seat No - 6)
184	21387/2020	02.03.2020	WP (C) - 27922/2019	JYOTSNR ANIRATH	GENERAL		Order Dtd. 2020-01-29			(Seat No - 6)
1	21388	02.03.	WP (C)	B.K.LEN	C.O	COUR	Order Dtd.			(S

85	/2020	2020	- 13416 /2015	KA	.	T NO. 17	2020-01-16			eat No - 6)
186	21389 /2020	02.03. 2020	WP (C) - 18873 /2017	JYOTI RANJAN SAHOO	GEN ERA L		Order Dtd. 2019-04-04		WRIT BRAN CH-4	(S ea t No - 27)
187	21390 /2020	02.03. 2020	WP (C) - 18873 /2017	JYOTI RANJAN SAHOO	GEN ERA L		Order Dtd. 2019-04-04		WRIT BRAN CH-4	(S ea t No - 27)
188	21391 /2020	02.03. 2020	SA- 210/1 991	BIRUSUM ANTHI DHARMA	GEN ERA L				SECO ND APPE AL	(S ea t No - 4)
189	21392 /2020	02.03. 2020	WP (C) - 572/2 020	JYOTI RANJAN SAHOO	GEN ERA L		Order Dtd. 2020-01-17			(S ea t No - 4)
190	21393 /2020	02.03. 2020	WP (C) - 572/2 020	JYOTI RANJAN SAHOO	GEN ERA L		Order Dtd. 2020-01-17			(S ea t No - 4)
191	21394 /2020	02.03. 2020	OJC- 1513/ 1990	A.K.RAN A	GEN ERA L		Order Dtd. 9999-12-31			(S ea t No - 4)
192	21395 /2020	02.03. 2020	WP (C) - 7706/ 2020	BIPLAB P.B. BAHALI	C.O .	COUR T NO. 8	Order Dtd. 2020-03-02		WRIT BRAN CH-6	(S ea t No - 26)
193	21396 /2020	02.03. 2020	WP (C) - 7704/	BIPLAB P.B. BAHALI	C.O .	COUR T NO.	Order Dtd. 2020-03-02		WRIT BRAN CH-6	(S ea t

			2020			8				No - 26)
194	21397/2020	02.03.2020	WP (C) - 4658/2008	B. M. BHUYAN	C.O.	COURT NO. 8	Order Dtd. 2020-02-28			(Seat No - 26)
195	21398/2020	02.03.2020	WP (C) - 6849/2020	PRANAMITA BASTIA	C.O.	COURT NO. 22	Order Dtd. 2020-02-28	WRIT BRANCH-4		(Seat No - 19)
196	21399/2020	02.03.2020	WP (C) - 5996/2020	K. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-02-28			(Seat No - 19)
197	21400/2020	02.03.2020	CONTC - 2877/2019	D. K. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2020-02-28			(Seat No - 19)
198	21401/2020	02.03.2020	WP (C) - 6647/2020	L. D. SAHU	C.O.	COURT NO. 22	Order Dtd. 2020-02-25			(Seat No - 19)
199	21402/2020	02.03.2020	WP (C) - 5781/2020	D. K. MAHALIK K	C.O.	COURT NO. 22	Order Dtd. 2020-02-28			(Seat No - 19)
200	21403/2020	02.03.2020	WP (C) - 7415/2020	P. K. JENA	C.O.	COURT NO. 22	Order Dtd. 2020-02-28	WRIT BRANCH-3		(Seat No - 33)

201	21404/2020	02.03.2020	WP (C) - 19326/2009	P. K. LENKA	C.O.	COURT NO. 22	Order Dtd. 2020-02-28			(Seat No - 33)
202	21405/2020	02.03.2020	ARBA-8/2020	KANTHAM ANI SAHOO	C.O.	COURT NO. 17	Order Dtd. 2020-02-27			(Seat No - 33)
203	21406/2020	02.03.2020	ABLAP L-2012/2020	M. K. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2020-02-28			(Seat No - 33)
204	21407/2020	02.03.2020	WP (C) - 829/2008	C. RANA	GENERAL		Order Dtd. 2000-04-08		WRIT BRANCH-4	(Seat No - 17)
205	21408/2020	02.03.2020	BLAPL - 9993/2019	R. DAS	GENERAL		Order Dtd. 2019-12-10			(Seat No - 17)
206	21409/2020	02.03.2020	WP (C) - 4464/2013	R. DAS	GENERAL		Order Dtd. 2018-04-22		WRIT BRANCH-7	(Seat No - 48)
207	21410/2020	02.03.2020	BLAPL - 10359/2019	R. DAS	GENERAL		Order Dtd. 2020-01-02			(Seat No - 48)
208	21411/2020	02.03.2020	CRLMP - 1547/2015	A. K. JATI	GENERAL		Order Dtd. 2020-02-27		WRIT BRANCH-6	(Seat No - 6)

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2 0 9	21412 /2020	02.03. 2020	WP (C) - 7543/ 2020	BISWAJI T MOHAPAT RA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-28			(S ea t No - 25)
2 1 0	21413 /2020	02.03. 2020	BLAPL - 1159/ 2020	B. MOHAPAT RA	C.O .	COUR T NO. 8	Order Dtd. 2020-02-28			(S ea t No - 25)
2 1 1	21414 /2020	02.03. 2020	CONTC - 2827/ 2019	SAHASRA JYOTI NANDA	C.O .	COUR T NO. 8	Order Dtd. 2020-02-28			(S ea t No - 25)
2 1 2	21415 /2020	02.03. 2020	CONTC - 2826/ 2019	SAHASRA JYOTI NANDA	C.O .	COUR T NO. 8	Order Dtd. 2020-02-28			(S ea t No - 25)
2 1 3	21416 /2020	02.03. 2020	CONTC - 2825/ 2019	SAHASRA JYOTI NANDA	C.O .	COUR T NO. 8	Order Dtd. 2020-02-28			(S ea t No - 25)
2 1 4	21417 /2020	02.03. 2020	WP (C) - 4771/ 2020	SMITA DAS	C.O .	COUR T NO. 8	Order Dtd. 2020-02-19			(S ea t No - 25)
2 1 5	21418 /2020	02.03. 2020	WP (C) - 4771/ 2020	SMITA DAS	C.O .	COUR T NO. 8	Order Dtd. 2020-03-02			(S ea t No - 25)
2	21419	02.03.	WP (C)	SMITA	C.O	COUR	Order Dtd.			(S

16	/2020	2020	- 4771/ 2020	DAS	.	T NO. 8	2020-03-02			ea t No - 25)
217	21420 /2020	02.03. 2020	WP (C) - 4771/ 2020	SMITA DAS	C.O .	COUR T NO. 8	Order Dtd. 2020-03-02			(S ea t No - 25)
218	21421 /2020	02.03. 2020	CONTC - 2824/ 2019	SAHASRA JYOTI NANDA	C.O .	COUR T NO. 8	Order Dtd. 2020-02-28			(S ea t No - 25)
219	21422 /2020	02.03. 2020	CONTC - 2823/ 2019	SAHASRA JYOTI NANDA	C.O .	COUR T NO. 8	Order Dtd. 2020-02-28			(S ea t No - 25)
220	21423 /2020	02.03. 2020	WP (C) - 7645/ 2020	D. BISWAL	C.O .	COUR T NO. 8	Order Dtd. 2020-02-28		WRIT BRAN CH-5	(S ea t No - 23)
221	21424 /2020	02.03. 2020	BLAPL - 9534/ 2019	M. R. DASH	C.O .	COUR T NO. 2	Order Dtd. 2020-02-28			(S ea t No - 23)
222	21425 /2020	02.03. 2020	CRLRE V- 249/2 003	RAMAKAN T MOHANTY	C.O .	COUR T NO. 7	Order Dtd. 2020-02-28		CRIM INAL REVI SION	(S ea t No - 3)
223	21426 /2020	02.03. 2020	WP (C) - 29113 /2019	ARTATRA NA NAYAK	C.O .	COUR T NO. 24	Order Dtd. 2020-03-02			(S ea t No - 3)

2 2 4	21427 /2020	02.03. 2020	WP (C) - 23403 /2019	M/S. S.K.PAD HI	C.O .	COUR T NO. 17	Order Dtd. 2020-03-02		WRIT BRAN CH-7	(S ea t No - 48)
2 2 5	21428 /2020	02.03. 2020	RPFAM - 49/20 20	HARIHAR SUNDARA	C.O .	COUR T NO. 17	Order Dtd. 2020-02-28			(S ea t No - 48)
2 2 6	21429 /2020	02.03. 2020	WP (C) - 2006/ 2020	M/S.SRI KANTA MAHUNTA	C.O .	COUR T NO. 24	Order Dtd. 2020-02-28			(S ea t No - 48)
2 2 7	21430 /2020	02.03. 2020	WP (C) - 3951/ 2016	R. K. DEHURI	C.O .	COUR T NO. 8	Order Dtd. 2020-02-25			(S ea t No - 48)
2 2 8	21431 /2020	02.03. 2020	WP (C) - 3951/ 2016	T. K. CHOUDHU RY	C.O .	COUR T NO. 8	Order Dtd. 2020-02-25			(S ea t No - 48)
2 2 9	21432 /2020	02.03. 2020	WP (C) - 14858 /2016	TAPAN SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-25			(S ea t No - 48)
2 3 0	21433 /2020	02.03. 2020	WP (C) - 1815/ 2020	TRILOCH AN BAG	C.O .	COUR T NO. 8	Order Dtd. 2020-02-25			(S ea t No - 48)
2 3 1	21434 /2020	02.03. 2020	WP (C) - 20459 /2019	B. MOHANTY	C.O .	COUR T NO. 3	Order Dtd. 2020-02-25			(S ea t No - 48)

						OLD				- 48)
2 3 2	21435 /2020	02.03. 2020	WP (C) - 20459 /2019	N. RAO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-25			(S ea t No - 48)
2 3 3	21436 /2020	02.03. 2020	WP (C) - 20604 /2019	D. K. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-25			(S ea t No - 48)
2 3 4	21437 /2020	02.03. 2020	WP (C) - 20604 /2019	P. PRADHAN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-25			(S ea t No - 48)
2 3 5	21438 /2020	02.03. 2020	WP (C) - 20604 /2019	GAGAN ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-25			(S ea t No - 48)
2 3 6	21439 /2020	02.03. 2020	WP (C) - 4623/ 2019	P.K.JEN A	GEN ERA L		Order Dtd. 2020-02-03			(S ea t No - 48)
2 3 7	21440 /2020	02.03. 2020	WP (C) - 3/201 8	P. C. MISHRA	C.O .	COUR T NO. 8	Order Dtd. 2020-02-25			(S ea t No - 48)
2 3 8	21441 /2020	02.03. 2020	WP (C) - 8145/ 2018	P. C. MISHRA	C.O .	COUR T NO. 8	Order Dtd. 2020-02-25			(S ea t No - 48)
2	21442	02.03.	WP (C)	B. K.	C.O	COUR	Order Dtd.			(S

39	/2020	2020	- 8145/ 2018	ROUT	.	T NO. 8	2020-02-25			ea t No - 48)
240	21443 /2020	02.03. 2020	WP (C) - 25950 /2017	R. K. MAHABHO I	C.O	COUR T NO. 8	Order Dtd. 2020-02-25			(S ea t No - 48)
241	21444 /2020	02.03. 2020	WP (C) - 25950 /2017	P. C. MISHRA	C.O	COUR T NO. 8	Order Dtd. 2020-02-25			(S ea t No - 48)
242	21445 /2020	02.03. 2020	WP (C) - 25950 /2017	K. K. JENA	C.O	COUR T NO. 8	Order Dtd. 2020-02-25			(S ea t No - 48)
243	21446 /2020	02.03. 2020	BLAPL - 945/2 020	M. NAYAK	C.O	COUR T NO. 23	Order Dtd. 2020-03-02			(S ea t No - 48)
244	21447 /2020	02.03. 2020	CRLA- 886/2 019	S. K. SINGH	C.O	COUR T NO. 2	Order Dtd. 2020-02-27			(S ea t No - 48)
245	21448 /2020	02.03. 2020	BLAPL - 7696/ 2019	DAYANID HI MISHRA	C.O	COUR T NO. 1	Order Dtd. 2020-02-28			(S ea t No - 48)
246	21449 /2020	02.03. 2020	WP (C) - 5350/ 2020	B.N.MOH APATRA	GEN ERA L		Order Dtd. 2020-02-20			(S ea t No - 48)

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2 4 7	21450 /2020	02.03. 2020	WP (C) - 11520 /2019	D.BEHER A	GEN ERA L		Order Dtd. 9999-12-31	WRIT BRAN CH-1	(S ea t No - 2)
2 4 8	21451 /2020	02.03. 2020	WP (C) - 4011/ 2011	M.K.DAS H	GEN ERA L		Order Dtd. 2011-03-03	WRIT BRAN CH-2	(S ea t No - 6)
2 4 9	21452 /2020	02.03. 2020	OJC- 4624/ 2000	D.BEHER A	GEN ERA L		Order Dtd. 2015-04-16	WRIT BRAN CH-4	(S ea t No - 19)
2 5 0	21453 /2020	02.03. 2020	ABLAP L- 1555/ 2020	R.B.MIS HRA	GEN ERA L		Order Dtd. 2020-02-18		(S ea t No - 19)
2 5 1	21454 /2020	02.03. 2020	WP (C) - 24752 /2019	P. K. PATRA	GEN ERA L		Order Dtd. 2019-12-19		(S ea t No - 19)
2 5 2	21455 /2020	02.03. 2020	CONTC - 550/2 017	S.P.SET HY	GEN ERA L		Order Dtd. 2019-12-17	CONT EMPT	(S ea t No - 2)
2 5 3	21456 /2020	02.03. 2020	WP (C) - 8306/ 2016	S.B.UDG ATA	GEN ERA L		Order Dtd. 2020-01-28		(S ea t No - 2)
2 5 4	21457 /2020	02.03. 2020	WP (C) - 12774 /2013	M.R.MOH APATRA	GEN ERA L		Order Dtd. 2016-04-18	WRIT BRAN CH (DIV ISIO N	(S ea t No - 10

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255	21458/2020	02.03.2020	WP (C) - 12732/2018	A.K.RAN A	GENERAL		Order Dtd. 2018-08-24		WRIT BRANCH-10	(Seat No - 55)
256	21459/2020	02.03.2020	OJC-8736/1998	S.K.PARIDA	GENERAL		Order Dtd. 2019-03-08		WRIT BRANCH-1	(Seat No - 31)
257	21460/2020	02.03.2020	OJC-2729/1996	J.R.KAR	C.O.		Order Dtd. 2015-03-02		WRIT BRANCH-5	(Seat No - 22)
258	21461/2020	02.03.2020	MATA-118/2013	M.K.BARIK	GENERAL		Order Dtd. 2016-07-12		FIRST APPEAL	(Seat No - 1)
259	21462/2020	02.03.2020	FAO-175/2020	M. BARAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Seat No - 1)
260	21463/2020	02.03.2020	FAO-175/2020	D. K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Seat No - 1)
261	21464/2020	02.03.2020	WP (C) - 8545/2019	M. BARAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-26			(Seat No - 1)
262	21465/2020	02.03.2020	BLAPL - 13096/2013	M. DAS	GENERAL		Order Dtd. 2013-05-16		CRIMINAL MISC -1	(Seat No - 7)

263	21466/2020	02.03.2020	WP (C) - 8545/2019	T. K. CHOUDHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-26			(Seat No - 7)
264	21467/2020	02.03.2020	WP (C) - 3143/2014	B. K. LENKA	C.O.	COURT NO. 8	Order Dtd. 2020-02-27			(Seat No - 7)
265	21468/2020	02.03.2020	WP (C) - 3143/2014	GANESH CHANDRA JENA	C.O.	COURT NO. 8	Order Dtd. 2020-02-27			(Seat No - 7)
266	21469/2020	02.03.2020	STREV - 98/2019	D. D. MOHANTY	GENERAL		Order Dtd. 2020-02-03			(Seat No - 7)
267	21470/2020	02.03.2020	WP (C) - 8148/2018	M/S.NIRAJ SUNDAR PANDA	C.O.	COURT NO. 8	Order Dtd. 2020-02-28			(Seat No - 7)
268	21471/2020	02.03.2020	WP (C) - 8148/2018	K. C. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2020-02-28			(Seat No - 7)
269	21472/2020	02.03.2020	OJC- 11376/1997	A. C. NAYAK	GENERAL		Order Dtd. 1999-08-03 Misc. case,	WRIT BRANCH-6		(Seat No - 36)
270	21473/2020	02.03.2020	BLAPL - 3926/2018	B. C. PANDA	GENERAL		Order Dtd. 2020-03-02	CRIMINAL MISC -1		(Seat No - 6)
271	21474/2020	02.03.2020	WA- 208/2008	B. C. MOHANTY	GENERAL		Order Dtd. 2020-01-29	M.J.C.		(Seat No - 6)

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2 7 2	21475 /2020	02.03. 2020	WP (C) - 8148/ 2018	B. C. PANDA	C.O .	COUR T NO. 8	Order Dtd. 2020-02-28			(S ea t No - 1)
2 7 3	21476 /2020	02.03. 2020	WP (C) - 3003/ 2015	T. DASH	GEN ERA L		Order Dtd. 2015-06-17	WRIT BRAN CH- 11		(S ea t No - 62)
2 7 4	21477 /2020	02.03. 2020	WP (C) - 8148/ 2018	P. K. SAHOO	C.O .	COUR T NO. 8	Order Dtd. 2020-02-28			(S ea t No - 62)
2 7 5	21478 /2020	02.03. 2020	WP (C) - 8148/ 2018	R. K. ROUTRAY	C.O .	COUR T NO. 8	Order Dtd. 2020-02-28			(S ea t No - 62)
2 7 6	21479 /2020	02.03. 2020	WP (C) - 21070 /2017	SARADA NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-28			(S ea t No - 62)
2 7 7	21480 /2020	02.03. 2020	OJC- 2363/ 1982	R. M. NAYAK	GEN ERA L		Order Dtd. 1990-02-21	WRIT BRAN CH-1		(S ea t No - 1)
2 7 8	21481 /2020	02.03. 2020	WP (C) - 21070 /2017	P. K. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-28			(S ea t No - 1)
2 7 9	21482 /2020	02.03. 2020	WP (C) - 6272/ 2020	B. M. SARANGI	GEN ERA L		Order Dtd. 2020-02-27			(S ea t No - 1)

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280	21483/2020	02.03.2020	WP (C) - 6273/2020	B.M.SAR ANGI	GENERAL		Order Dtd. 2020-02-25			(Seat No - 1)
281	21484/2020	02.03.2020	WP (C) - 6275/2020	B.M.SAR ANGI	GENERAL		Order Dtd. 2020-02-26			(Seat No - 1)
282	21485/2020	02.03.2020	WP (C) - 6277/2020	B.M.SAR ANGI	GENERAL		Order Dtd. 2020-02-26			(Seat No - 1)
283	21486/2020	02.03.2020	OJC-5015/1990	A.K.BIS WAL	GENERAL		Order Dtd. 1993-08-05			(Seat No - 1)
284	21487/2020	02.03.2020	OJC-3011/1989	A.K.BIS WAL	GENERAL		Order Dtd. 1992-10-30			(Seat No - 1)
285	21488/2020	02.03.2020	OJC-715/1977	S.B.UDG ATA	GENERAL		Order Dtd. 1978-03-20			(Seat No - 1)
286	21489/2020	02.03.2020	ABLAP L-2085/2020	CHHERA RANJAN SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2020-02-28			(Seat No - 1)
287	21490/2020	02.03.2020	CRLMC - 2989/2019	M/S. BISWARA NJAN DALAI	C.O.	COURT NO. 3	Order Dtd. 2020-03-02			(Seat No - 1)